

Interchangeability in the name of Promotional prospects

5009. SHRI NIRMAL CHANDHA JAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) are the Government aware that All India Radio Programme Staff Association has strongly protested against the Government's move in respect to the interchangeability in the name of promotional prospects;

(b) do Government also not feel that this proposal of interchangeability, if put into operation would create serious difficulties as the jobs of the programme staff are highly technical; and

(c) Government's view in this respect?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). Yes, Sir. The Verghese Committee on Autonomy for Akashvani and Doordarshan recommended inter-alia that programme staff including staff artists should be brought under a single unified cadre. The All India Radio Programme Staff Association has expressed the fear that if this recommendation is accepted by Government, it may affect their promotional prospects.

Government have not yet taken any decision on the various recommendations of the Verghese Committee. It is, therefore, premature at this stage to express any view in this regard.

Instructions to stop re-employment

5010. SHRI PURNANARAYAN SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some State Governments, Local Bodies, Education Boards, Public and Private Sector Undertaking re-employ men and women after their retirement on reaching an age of superannuation

though they are required to make room for younger employees and fresh recruitment;

(b) whether Government propose to issue an order to all concerned to stop extension and fresh recruitment of retired/superannuated persons in view of the acute unemployment problem; and

(c) if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Central Government have no jurisdiction over State Governments, Local Bodies, Education Boards and Private Sector Undertakings in this matter as they have their own system of recruitment. In public sector undertakings of Central Govt., appointments to posts carrying a pay scale of Rs. 2500-3000 and above, of officers beyond the age of 58 years is resorted to only in exception cases with the approval of Central Government wherein internal expertise of requisite calibre is not available. In other cases Public Sector Enterprises themselves grant extension of service/re-employment to officials beyond the age of 58 years in similar exceptional circumstances.

(b) and (c). Does not arise in view of reply to part (a) of the question.

News item captioned "Ship Engines Rusting as SCI Deliberates"

5011. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to the news item published in 'Hindustan Times' of 17th June, 1978 'Ship Engine rusting as SCI deliberates'; and

(b) if so, Government's reaction thereon?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.